## IN THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI (Special Original Jurisdiction)

# THURSDAY, THE THIRTEENTH DAY OF AUGUST TWO THOUSAND AND TWENTY

### **PRESENT**

## THE HONOURABLE THE CHIEF JUSTICE SRI JITENDRA KUMAR MAHESHWARI AND THE HONOURABLE SMT JUSTICE LALITHA KANNEGANTI

## TAKEN UP WRIT PETITION NO: 8130 OF 2020

In Re..

Corona Virus- COVID-19 PANDEMIC

#### AND

State of Andhra Pradesh, State of Andhra Pradesh rep by its Chief Secretary
 Union of India rep by its Secretary. Home Affairs and others, Union of India rep by its Secretary, Home Affairs, New Delhi.

...RESPONDENTS

This Taken-up Writ Petition coming on for hearing and upon hearing the arguments of the Additional Advocate General, the Court made the following Order:

HIGH COURT OF ANDHRA PRADESH: AMARAVATI

CHIEF JUSTICE J.K. MAHESHWARI AND JUSTICE LALITHA KANNEGANTI

TAKEN UP WRIT PETITION No.8130 of 2020

(Through Video Conferencing)

In Re. Corona Virus-COVID-19 PANDEMIC

Versus

The State of A.P., rep. by its Chief Secretary, State of A.P., Secretariat, Velagapudi, Guntur District and another

... Respondents

Counsel for respondents

Additional Advocate General

## **ORAL ORDER**

### Dt:13.08.2020

## Per J.K. Maheshwari, CJ

This Writ Petition has been taken up by this Court pro bono publico during lockdown due to Corona Virus-COVID-19 Pandemic and by order dated 26.03.2020, certain interim directions have been issued which have been extended from to time to time. The interim directions have been carried out. Therefore, the purpose of taking cognizance of this Writ Petition has now been served.

Accordingly, this Writ Petition is disposed of. However, the interim order passed during pendency of the Writ Petition, as extended from time to time, would remain in operation for a further period of one month from today. During that period, the individual Advocates may take steps in their respective cases.

As a sequel, all the pending miscellaneous applications shall stand closed.

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Sd/- R.KARTHIKEYAN ASSISTANT REGISTRAR

SECTION OFFICER

The Chief Secretary, State of Andhra Pradesh, Secretariat, Velagapudi, Amaravati. The Secretary, Union of India, Home Affairs, New Delhi.
Two CCs to the Advocate General, High Court of Andhra Pradesh [OPUC]

Two C.D. Copies.



**HIGH COURT** 

DATED:13/08/2020

ORDER

**TAKEN UP WP.No.8130 of 2020** 



DISPOSING OF THE WRIT PETITION'

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